

DES-VI (FOOD & MISC)**Minutes of the meeting NC-VI held on 17.7.2008**

The Meeting No. 13/AM09 for the licensing year 2008-09 to consider the cases under Duty Exemption Schemes (Chapter-4) of Foreign Trade Policy 2004-09 pertaining to Misc. & Food Products was held on 17.7.08 under the chairmanship of Shri Anil Aggarwal, Jt. DGFT in his chamber.

Case No. 178 NC-VI Dated 17.7.2008	Party's Name: M/s. Codexis Laboratories India Pvt. Ltd., Gurgaon	Meeting No. & Date 13/09 dt. 17.7.2008	Status Transferred to NC III
HQ File No. 01/85/50/107/AM09/DES.VI RLA F.No. 05/24/40/969/AM08	License No. 0510219083 dt. 8.4.2008		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (\$)
1	62/0-(4R-CIS)-1, 1-DIMETHYLETHYL-6-CYANOMETHYL-2, 2-DIMETHYL-1-3-DIOXANE-4-ACETAE(ATS-8)	1500.000	Kg	16800000.00	420000.00
			Total	16800000.00	420000.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF(\$)
1	ETHYL(R) -4-CYANO 3 HYDROXY BUTANOATE NLT 98%	1500.000	KG	4500000.00	112500.00
2	N-BUTYL LITHIUM (15% IN HEXANE) NLT 98%	3750.000	KG	6450000.00	161250.00
3	TERTIARY BUTYL ACETATE NLT 98%	5250.000	KG	504000.00	12600.00
4	TETRA HYDRO FURAN NLT 98%	15000.00	KG	1740000.00	43400.00
5	2,2 DIMETHOXY PROPANE NLT 98%	6000.00	KG	864000.00	21600.00
6	KETROREDUCATSE YDH/KRED	22.500	KG	585000.00	14625.00
7	GLUCOSE DEHYDROGENSA ENYME GDH	7.500	KG	195000.00	4875.00
8	B-NICOTINAMIDEADENINE DINUCLEOTIDE PHOSPHATE, OXIDIZED FORM, MONOSODIUM (ENZYME NADP)	1.500	KG	348000.00	8700.00
			TOTAL	15186000.00	379650.00

Position:

Decision: Transferred

The case was considered the NC per agenda. It was noted that the ITC (HS)Code of the export product falls under Chapter 29, which pertains to NC-III. Committee decided to transfer the case to NC-III

Case No. 179 NC-VI Dated 17.7.2008	Party's Name: M/s.Lactose (India) Ltd., Mumbai	Meeting No. & Date 13/09 dt. 17.7.2008	Status
HQ File No. 01/85/162/703/AM08/DES.VI RLA F.No. 03/95/40/840/AM08	License No. 031452334 dt. 3.12.2007	Defer Dated	

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (\$)
1	62/0-Edible Lactose 200 Mesh/Refined Edible Lactose 200 Mesh/Lactose Monohydrate 200 Mesh	120.000	MT	7200000,00	180000.00
			Total	7200000,00	180000.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF(\$)
1	Off Grade/Feed Grade/Technical Grade Lactose 30 Mesh/40 Mesh/80 Mesh/ 100 Mesh	122.400	MT	6120000.00	153000.00
			Total	6120000.00	153000.00

Position:

Decision: Deferred.

The Committee considered the case as per agenda. Committee noted that MFPI vide letter No.MFPI/19/DES/2006 dated 13.5.2008 has recommended that wastage claimed at 2% may be considered subject to verification of buyer's specification by DGFT and subject to declaration of the same on the label.

Committee decided that applicant firm may be asked to furnish buyer's specification of export product along with supporting documents.

Meanwhile Export Policy details regarding admissibility of edible lactose wef 3.12.2007 may be ascertained.

Case No. 180 NC-VI Dated 17.7.2008	Party's Name: M/s.Jindal Drugs Ltd., Mumbai	Meeting No. & Date 13/09 dt. 17.7.2008	Status Deferred
HQ File No. 01/85/50/96/AM09 /DES.VI RLA F.No. 03/904/40/1163/AM08	License No. 0310471797 dt. 22.5.2008		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (\$)
1	67/0-COCOA BUTTER	35210.000	KG	8979025.00	229349.30
			Total	8979025.00	229349.30

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF(\$)
1	COCOA BEANS (DRIED & FERMENTED)	100000.00	KG	8613000.00	220000.00
2	KRAFT PAPER	1550.000	KG	27900.00	712.65
3	PP/HDPE/LDPE GRANULES	155.000	KG	6200.00	158.37
4	CITRIC ACID/ASCORBIC ACID (29362700)	352.000	KG	21120.00	539.46
5	FLAVOURS (eg. Ethy1 Vanillin)	352.000	KG	28160.00	719.28
6	LECITHINS	704.000	KG	21120.00	539.46
			TOTAL	8717500.00	222669.00

Position:

Decision: Deferred

The Committee considered the case as per agenda. It was decided by Committee to obtain comments from MFPI. Committee also decided to ask the firm to clarify (a) the flavours used for making Cocoa Butter and its bifurcation, quantity-wise, that would be used in the export product, and (b) individual packing size for sending the export product.

The case may be further considered on receipt of comments from MFPI/ Firm.

Case No. 181 NC-VI Dated 17.7.2008	Party's Name: M/s. Lalahs Spices & Food Pvt. Ltd., Chennai	Meeting No. & Date 13/09 dt. 17.7.2008	Status
HQ File No. 01/85/50/104/AM09 /DES.VI RLA F.No. 04/24/40/26/AM09	License No. 0410095840 dt. 13.5.2008		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (\$)
1	67/0-CURRY POWDER (CONTAINING CORIANDER 55%, TURMERIC 10% AND OTHER 35% INGREDIENTS TO BE OF LOCALLY PRODUCED ITEMS).	900000.000	KG	40500000	1016311.14
2	67/0-GROUND TURMERIC (TURMERIC POWDER) WITH CURCUMIN MINIMUM 2%	97346.000	KG	3991185.00	100155.15
			TOTAL	44491185.00	1116466.29

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF(\$)
1	WHOLE CORIANDER	569250.000	KG	23339250.00	576990.09
2	WHOLE TURMERIC WITH MINIMUM 2% CURCUMIN	103500.000	KG	3726000.00	92113.92
3	WHOLE TURMERIC WITH MINIMUM 2% CURCUMIN	110000.980	KG	3960036.00	97899.50
			TOTAL	31025286.00	767003.31

Position:

Decision: Deferred

The Committee considered the case as per agenda. It was decided by Committee to obtain comments from Spices Board. The case may be further consider on receipt of comments from Spices Board.

Case No. 182 NC-VI Dated 17.7.2008	Party's Name: M/s. Associated Capsules Pvt. Ltd., Mumbai	Meeting No. & Date 13/09 dt. 17.7.2008	Status Transferred to NC-III
HQ File No. 01/85/50/92/AM09 /DES.VI	License No. 0310465295 dt. 17.3.2008		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (\$)
1	62/0-CELLULOSE CAPSULES	21552.000	KG	18556272.00	452592.00
			TOTAL	18556272.00	452592.00

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF(\$)
1	HYDROXY PROPYL METHYL CELLULOSE (CELLULOSE ETHER)	25000.00	KG	16912500.00	412500.00
				16912500.00	412500.00

Position:

Decision: Transferred to NC-III

The case was considered the NC per agenda. It was noted that the correct ITC (HS) Code of the export product falls under heading 3920 of Chapter 39 which pertains to NC-VII. Committee decided to transfer the case to NC-VII.

Case No. 183 NC-VI Dated 17.7.2008	Party's Name: M/s. Kirby Building Systems India Ltd., Medak	Meeting No. & Date 13/09 dt. 17.7.2008	Status
HQ File No. 01/85/50/100/AM09 /DES.VI RLA F.No. 09/24/40/521/AM08	License No. 0910033319 dt. 11.3.2008	Defer Dated	

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	61/0- PRE-ENGINEERED BUILDING (4304 MT) (BUILDING-A-FOUNDRY) Condition:- The import of Components are allowed on net to net basis, without wastage with accountability clause, and the type, technical specification incl. part No. if any., etc., of the Components sought for import should conform to those utilized in.	1.000	NUMBER	257706312.00	6491342.00
			TOTAL	257706312.00	6491342.00

S.No.	Import Item	QTY.	UOM	CIF (RUPEES)	CIF (US\$)
1	H T PLATES ASTM A 572 GR. 345	3499.000	MT	106682617.00	2687220.00
2	PLAIN/BARE GALVANUME ASTM A 792 M, GR. 340/550, AZ 150	237.000	MT	9217899.00	232189.00
3	PRE PAINTED SHEETING COILS ASTM A 792 M, GR. 340/550 AZ 150	96.000	MT	4431136.00	111616.00
4	ROPE SEALING TAP A PER KIRBY SPEFICATIONS	5300.000	COIL/ROLL	283296.00	7136.00
5	SELF DRILLING AND TAPPING SCREWS AND WASHERS 10-14x25MM, 10-14x19MM	95000.000	NUMBER	132884.00	3335.00
6	SKY LIGHT (FIBRE GLASS POLYESTER PANEL) 1.5x1000x3300mm as per KIRBY SPECIFICATIONS	1150.000	NUMBER	1246257.00	31392.00
7.	Wall Lights 2 MM Polycarbondate 1000x2x4140	934.000	NUMBER	109725.00	27639.00

	MM- As per Kirby specifications				
8.	FCWA WIRE 1.2 MM DIA AWS A5-20/E71T-1	38.489 Net to net	M.T	2083446.00	52480.00

Position:-

Decision: Approved

The case was considered by the Committee as per agenda. DIPP representative furnished written comments in meeting. In consultation with Technical representative, Committee ratified norms as under:

S.No.	Export Items	Qty.	UOM
1	61/0- PRE-ENGINEERED BUILDING (4304 MT) (BUILDING-A-FOUNDRY) Length: 307 mtrs. (C/C), width: 135 mtrs. (i/i), Eave height: 15 mtrs.clear. Condition:- The import of Components are allowed on net to net basis, without wastage with accountability clause, and the type, technical specification incl. part No. if any., etc., of the Components sought for import should conform to those utilized in the manufacturing of the resultant product.	1.000	NUMBER

S.No.	Import Items	QTY.	UOM
1	Relevant H T PLATES ASTM A 572 GR. 345, 4 mm to 24 mm thick	1.03 kgs/Kg content in the export product	KG
2	Relevant PLAIN/BARE GALVANUME ASTM A 792 M, GR. 340/550, AZ 150, 0.5 mm thick.	1.0075 kg/Kg content in export product	KG
3	Relevant PRE PAINTED SHEETING COILS ASTM A 792 M, GR. 340/550 AZ 150, 0.5 mm thick.	1.0075 kg/Kg content in export product	KG
4	ROPE SEALING TAPE As PER KIRBY SPECIFICATIONS	5300.00 (Weight 3.44 MT)	ROLL
5	SELF DRILLING AND TAPPING SCREWS AND WASHERS 10-14x25MM, 10-14x19MM	95000.00 (Weight 0.602 MT)	NUMBER
6	SKY LIGHT (FIBRE GLASS POLYESTER PANEL) 1.5x1000x3300mm as per KIRBY SPECIFICATIONS	1150.00 (Weight 10.541 MT)	NUMBER
7.	Wall Lights 2 MM Polycarbonate 1000x2x4140 MM- As per Kirby specifications	934.00 (Weight 19.614 MT)	NUMBER
8.	FCWA WIRE 1.2 MM DIA	38.489	M.T

AWS A5-20/E71T-1		
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Quantity of import item in serial No. 4,5,6,7 & 8 is allowed on net to net basis.

RLA may take consequential action as per policy/procedure

Case No. 184 NC-VI Dated 17.7.2008	Party's Name: M/s. Kirby Building Systems India Ltd., Medak	Meeting No. & Date 13/09 dt. 17.7.2008	Status Approved
HQ File No. 01/85/50/103/AM09 /DES.VI RLA F.No. 09/24/40/519/AM08	License No. 0910033323 dt. 11.3.2008		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	61/0- PRE-FABRICATED STEEL BUILDING (B3 BUILDING – 3357MT) Condition:- The import of Components are allowed on net to net basis, without wastage with accountability clause, and the type, technical specification incl. part No. if any., etc., of the Components sought for import should conform to those utilized in the manufacturing of the resultant product	1.000	NUMBER	244875000.00	6168136.00
			TOTAL	244875000.00	6168136.00

S.No.	Import Item	QTY.	UOM	CIF (RUPEES)	CIF (US\$)
1	H T PLATES ASTM A 572 GR. 345	2411.000	MT	73510086.00	1851639.00
2	PLAIN/BARE GALVANUM ASTM A 792 M, GR. 340/550, AZ 150	116.000	MT	4511714.00	113645.00
3	PRE PAINTED SHEETING COILS ASTM A 792 M, GR. 340/550 AZ 150	132.000	MT	6092811.00	153472.00
4	ROPE SEALING TAP A PER KIRBY SPECIFICATIONS	3800.000	COIL/ ROLL	205208.00	5169.00
5	SEALANT TUBES AS PER KIRBY SPECIFICATIONS	275.000	NUMBER	34719.00	875.00
6	SELF DRILLING AND TAPPING SCREWS AND WASHERS 10-14x25MM, 10-14x19MM	149704.000	NUMBER	209403.00	5275.00
7	SKY LIGHT (FIBRE GLASS POLYESTER PANEL) 1.5x1000x3300mm as per KIRBY SPECIFICATIONS	430.000	NUMBER	465992.00	11738.00
8	WALL LIGHTS 2MM POLYCARBONDATE 1000x2x4140MM AS PER KIRBY SPECIFICATIONS	176.000	NUMBER	206764.00	5208.00
9	FCWA WIRE 1.2MM DIA AWS A5-20/E71T- 1	17.864	MT	966995.00	24358.00
			TOTAL	86203692.00	2171379.00

Position:-

Decision: Approved

The case was considered by the Committee as per agenda. DIPP representative furnished written comments in meeting. In consultation with Technical representative, Committee ratified norms as under:

S.No.	Export Items	Qty.	UOM
1	61/0- PRE-FABRICATED STEEL BUILDING (B3 BUILDING – 3357MT) Length: 210 mtrs. (C/C), width: 80 mtrs. (I/I), Eave Height: 34 mtrs. clear Condition:- The import of Components are allowed on net to net basis, without wastage with accountability	1.000	NUMBER

	clause, and the type, technical specification incl. part No. if any., etc., of the Components sought for import should conform to those utilized in the manufacturing of the resultant product.		
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S.No.	Import Item	QTY.	UOM
1	Relevant H T PLATES ASTM A 572M GR. 345 4 mm to 24 mm thick	1.03 kgs/Kg content in export product	KG
2	Relevant PLAIN/BARE GALVANUME ASTM A 792 M, GR. 340/550, AZ 150 0.5 mm thick	1.0075 kg/Kg content in export product	KG
3	Relevant PRE PAINTED SHEETING COILS ASTM A-792 M, GR.340/550 AZ 150 0.5 mm thick	1.0075 kg/Kg content in export product	KG
4	ROPE SEALING TAPE As PER KIRBY SPEFICIATIONS	3800.000 (Weight 2.466 MT)	ROLL
5	SEALANT TUBES AS PER KIRBY SPECIFICATIONS	275.000 (Weight 2.75 MT)	NUMBER
6	SELF DRILLING AND TAPPING SCREWS AND WASHERS 10-14x25MM, 10-16x19MM	149704.000 (Weight 0.949 MT)	NUMBER
7	SKY LIGHT (FIBRE GLASS POLYESTER PANEL) 1.5x1000x3300mm as per KIRBY SPECIFICATIONS	430.000 (Weight 3.941 MT)	NUMBER
8	WALL LIGHTS 2MM POLYCARBONDATE 1000x2x4140MM AS PER KIRBY SPECIFICATIONS	176.000 (Weight 3.696 MT)	NUMBER
9	FCWA WIRE 1.2MM DIA AWS A5-20/E71T-1	17.864	MT

Quantity of import item in serial No. 4,5,6,7, 8 & 9 is allowed on net to net basis.

RLA may take consequential action as per Policy /Procedure.

Case No. 185 NC-VI Dated 17.7.2008	Party's Name: M/s. Kirby Building Systems India Ltd., Medak	Meeting No. & Date 13/09 dt. 17.7.2008	Status Approved.
HQ File No. 01/85/50/103/AM09 /DES.VI RLA F.No. 09/24/40/501/AM08	License No. 0910033322 dt. 11.3.2008		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	61/0- PRE-FABRICATED STEEL BUILDING (B2 BUILDING – 2773MT) Condition:- The import of Components are allowed on net to net basis, without wastage with accountability clause, and the type, technical specification incl. part No. if any., etc., of the components sought for import should conform to those utilized in the manufacturing of the resultant product.	1.000	NUMBER	170610000.00	4341221.00

			TOTAL	170610000.00	4341221.00
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S.No.	Import Item	QTY.	UOM	CIF (RUPEES)	CIF (US\$)
1	H T PLATES ASTM A 572 GR. 345	2215.000	MT	67534152.00	1698972.00
2	PLAIN/BARE GALVANUM ASTM A 792 M, GR. 340/550, AZ 150	88.000	MT	3426991.00	86214.00
3	PRE PAINTED SHEETING COILS ASTM A 792 M, GR. 340/550 AZ 150	31.000	MT	1432690.00	36043.00
4	ROPE SEALING TAP A PER KIRBY SPEFICIATIONS	3400.000	COIL/ ROLL	184542.00	4643.00
5	SEALANT TUBES AS PER KIRBY SPECIFICATIONS	220.000	NUMBER	27775.00	699.00
6	SELF DRILLING AND TAPPING SCREWS AND WASHERS 10-14x25MM, 10-14x19MM	139441.000	NUMBER	195293.00	4913.00
7	SKY LIGHT (FIBRE GLASS POLYESTER PANEL) 1.5x1000x3300mm as per KIRBY SPECIFICATIONS	447.000	NUMBER	485025.00	12202.00
8	WALL LIGHTS 2MM POLYCARBONDATE 1000x2x4140MM AS PER KIRBY SPECIFICATIONS	72.000	NUMBER	84585.00	2128.00
9	FCWA WIRE 1.2MM DIA AWS A5- 20/E71T-1	24.365	MT	1320562.00	33222.00
			TOTAL	74691615.00	1879036.00

Position:-

Decision: Approved

The case was considered by the Committee as per agenda. DIPP representative furnished written comments in meeting. In consultation with Technical representative, Committee ratified norms as under:

S.No.	Export Items	Qty.	UOM
1	61/0- PRE-FABRICATED STEEL BUILDING (B2 BUILDING – 2773MT) Length: 210 mtrs. (C/C), width 83 mtrs. (i/i), Eave height: 19 mtrs. clear Condition:- The import of Components are allowed on net to net basis, without wastage with accountability clause, and the type, technical specification incl. part No. if any., etc., of the components sought for import should conform to those utilized in the manufacturing of the resultant product.	1.000	NUMBER

S.No.	Import Items	QTY.	UOM
1	Relevant H T PLATES ASTM A 572 GR. 345 4mm to 24 mm thick	1.03 kgs/Kg content in export product	KG
2	Relevant PLAIN/BARE GALVANUM ASTM A 792 M, GR. 340/550, AZ 150 0.5 mm thick	1.0075 kg/Kg content in export product	KG
3	Relevant PRE PAINTED	1.0075 kg/Kg	KG

	SHEETING COILS ASTM A 792 M, GR. 340/550 AZ 150 0.5 mm thick	content in export product	
4	ROPE SEALING TAPE As PER KIRBY SPEFICIATIONS	3400.000 (Weight 2.207 MT)	ROLL
5	SEALANT TUBES AS PER KIRBY SPECIFICATIONS	220.000 2.2 MT (Weight)	NUMBER
6	SELF DRILLING AND TAPPING SCREWS AND WASHERS 10-14x25MM, 10-16x19MM	139441.000 (Weight 0.884 MT)	NUMBER
7	SKY LIGHT (FIBRE GLASS POLYESTER PANEL) 1.5x1000x3300mm as per KIRBY SPECIFICATIONS	447.000 (Weight 4.097 MT)	NUMBER
8	WALL LIGHTS 2MM POLYCARBONDATE 1000x2x4140MM AS PER KIRBY SPECIFICATIONS	72.000 (Weight 1.512 MT)	NUMBER
9	FCWA WIRE 1.2MM DIA AWS A5-20/E71T-1	24.365	MT

Quantity of import item in serial No. 4,5,6,7, 8 & 9 is allowed on net to net basis.

RLA may take consequential action as per Policy /Procedure.

Case No. 186 NC-VI Dated 17.7.2008	Party's Name: M/s. Kirby Building Systems India Ltd., Medak	Meeting No. & Date 13/09 dt. 17.7.2008	Status Approved.
HQ File No. 01/85/50/102/AM09 /DES.VI RLA F.No. 09/24/40/496/AM08	License No. 0910033318 dt. 11.3.2008	Defer Dated	

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	61/0- PRE-ENGINEERED BUILDING (2246 MT) (BUILDING A-580MT), (BUILDING C-1660MT) Condition:- The import of Components are allowed on net to net basis, without wastage with accountability clause, and the type, technical specification incl. part No. if any., etc., of the Components sought for import should conform to those utilized in.	1.000	NUMBER	133808427.00	3404795.00
			TOTAL	133808427.00	3404795.00

S.No.	Import Item	QTY.	UOM	CIF (RUPEES)	CIF (US\$)
1	H T PLATES ASTM A 572 GR. 345	1543.000	MT	47045235.00	1183528.00
2	PRE PAINTED SHEETING COILS ASTM A 792 M, GR. 340/550 AZ 150	259.000	MT	11969891.00	301129.00
3	40MM GLASS WOOL SINULATION WITH FSK, L. DENSITY -24KG/CU.M AS PER KIRBY SPECIFICATION	16638.000	Sq. METER	895980.00	22540.00
4	ROPE SEALING TAP A PER KIRBY SPEFICIATIONS	15800.00	COIL/ ROLL	857578.00	21574.00
5	SEALANT TUBES AS PER KIRBY	125.00	NUMBER	15781.00	397.00

	SPECIFICATIONS				
6	SELF DRILLING AND TAPPING SCREWS AND WASHERS 10-14x25MM, 10-14x19MM	321785.00	NUMBER	450673.00	11338.00
7	SKY LIGHT (FIBRE GLASS POLYESTER PANEL) 1.5x1000x3300mm as per KIRBY SPECIFICATIONS	956.000	NUMBER	1037324.00	26096.00
8	FCWA WIRE 1.2MM DIA AWS A5-20/E71T-1	16.973	MT	919922.00	23143.00
			TOTAL	63192384.00	1589745.00

Decision: Approved.

The case was considered by the Committee as per agenda. DIPP representative furnished written comments in meeting. In consultation with Technical representative, Committee ratified norms as under:

S.No.	Export Items	Qty.	UOM
1	61/0- PRE-ENGINEERED BUILDING (2246 MT) (BUILDING A-580MT: Length: 240 mtrs. (C/C), width: 54 mtrs, (C/C), Eave height: 9 mtrs. clear (BUILDING C-1660MT) Length: 405 mtrs. (C/C), width: 60 mtrs, (C/C), Eave height: 11 mtrs. clear Condition:- The import of Components are allowed on net to net basis, without wastage with accountability clause, and the type, technical specification incl. part No. if any., etc., of the Components sought for import should conform to those utilized in the manufacturing of the resultant product.	1.000	NUMBER

S.No.	Import Item	QTY.	UOM
1	Relevant H T PLATES ASTM A 572M, GR. 345 4 mm to 24 mm thick	1.03 kgs/Kg content in export product	KG
2	Relevant PRE PAINTED SHEETING COILS ASTM A 792 M, GR. 340/550 AZ 150 0.5 mm thick	1.0075 kg/Kg content in export product	KG
3	40MM GLASS WOOL INSULATION WITH FSK, L. DENSITY -24KG/CU.M AS PER KIRBY SPECIFICATION	16638.000 (Weight 95.665 MT)	Sq. METER
4	ROPE SEALING TAPE A PER KIRBY SPEFICIATIONS	15800.00 (Weight 10.256 MT)	ROLL
5	SEALING TUBES AS PER KIRBY SPECIFICATIONS	125.00 (Weight1.25 MT)	NUMBER
6	SELF DRILLING AND TAPPING SCREWS AND WASHERS 10-14x25MM, 10-16x19MM	321785.00 (Weight2.04 MT)	NUMBER
7	FCWA WIRE 1.2MM DIA AWS A5-20/E71T-1	16.973	MT
8	SKY LIGHT (FIBRE GLASS POLYESTER PANEL) 1.5x1000x3300mm as per KIRBY SPECIFICATIONS	956.000 (Weight 8.763 MT)	Number

Quantity of import item in serial No.3, 4,5,6, 7& 8 is allowed on net to net basis.

RLA may take consequential action as per Policy /Procedure.

Case No. 187 NC-VI Dated 17.7.2008	Party's Name: M/s. JEWEL CONSUMER CARE PVT. LTD., BARODA	Meeting No. & Date 13/09 dt. 17.7.2008	Status Deferred.
HQ File No. 01/85/50/109/AM09 /DES.VI RLA F.No. 34/24/40/35/AM09	License No. 3410021482 DT. 29.5.2008		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (EURO)
1	63/0- TOOTHBRUSH (HEAD CYLINDRICAL & HEAD CONICAL WITH HANDLE) (QUANTITY 2,00,000 SETS) Condition:- Net content of import items should contain in export products as under:- Item No. One 200000 Nos. Item No. Two 200000 Nos. Item No. Three 2200 Kgs., Item No. Four 500 Kgs., Item No. Five 10 Kgs. As declared in import items	200000.000	SET	3562848.00	56960.00
			TOTAL	3562848.00	56960.00

S.No.	Import Item	QTY.	UOM	CIF (RUPEES)	CIF (US\$)
1	Toothbrush Head (Cylindrical)	210000.000	Number	672000.00	10557.74
2	Toothbrush Head (Conical)	210000.00	Number	672000.00	10557.74 Euro
3	Relevant Polymer (Co polyester BR 003)	2310.000	KG	462000.00	7258.44
4	Relevant Polymer (Thermoplastic Elastomer TPE)	525.000	KG	433125.00	6804.79 Euro

5	Colour Master Batch for TPE Thermoplastic Elastomer This license has been issued in terms of parar 4.7 of C.H. k Vol. I	10.300	KG	3090.00	48.55 Euro
			Total	2242215.00	35227.26

Position:

Decision: Deferred.

The Committee considered the case as per agenda. Committee recalled its earlier decision in a similar case No.106 considered on 22.5.2008 pertaining to M/s Coronet Products Pvt. Ltd, which is as under:

“ it was decided to approve the case by NC meeting based on the earlier recommendation of Deptt of C&PC vide their letter No. 46011/104/2006-PC dated 28.1.2008 for the import of Relevant Tooth Brush Head (Cylindrical/Conical) as Net+ 5% wastage, 1.06 kg (1.04 kg Relevant Thermoplastic Elastomer and 0.02 kg Color Master Batch for TPE) per kg of TPE content, 1.06 kg (1.04 kg Polypropylene Granules and 0.02 kg Colour Master Batch for PP) per kg Polypropylene content in export product. Weight of tooth brushes, at the time of export to be reflected in SBs to account for imported inputs.
RLA to take consequential action as per policy/procedure”.

Committee decided that in this case also RLA may work out the import inputs on the above basis and take consequential action as per policy/procedure.

Case No. 188 NC-VI Dated 17.7.2008	Party's Name: M/s. JEWEL CONSUMER CARE PVT. LTD., BARODA	Meeting No. & Date 13/09 dt. 17.7.2008	Status Transferred to NC VII
HQ File No. 01/85/50/110/AM09 /DES.VI RLA F.No. 34/24/40/42/AM09	License No. 3410021566 DT. 9.6.2008		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (EURO)
1	63/0- HOUSEHOLD BRUSHES Floor Broom "Turbo". Net content of import items should contain in export products as under:- Item No. One 5934.890 Kgs., Item No. Two 3366.105 Kgs., Item No. Three 314.749Kgs.,	32150.000	Number	1272786.35	18968.50
			TOTAL	1272786.35	18968.50

S.No.	Import Item	QTY.	UOM	CIF (RUPEES)	CIF (EURO)
1	Relevant Polymer Polypropylene Granules (PP)	6231.630	KG	467372.62	6852.97
2	Relevant Polymer PET Monofilament	3534.410	KG	609332.33	8934.49
3	Galwanised Wire This license has been issue in terms of para 4.7 of current H.B. Vo. I	317.896	KG	111263.66	1631.43
			Total	1187968.61	17418.89

Position:

Decision: Transferred

The case was considered in NC meeting as per agenda. It was noted that the correct ITC (HS) Code of the export product falls under the Chapter pertaining to NC- VII. Committee decided to transfer the case to NC-VII.

Case No. 189 NC-VI Dated 17.7.2008	Party's Name: M/s. Indian Writing Instruments (P) Ltd., Mumbai	Meeting No. & Date 13/09 dt. 17.7.2008	Status Approved.
HQ File No. 01/85/50/97/AM09 /DES.VI RLA F.No. 03/94/40/1351/AM08	License No. 0310471902 dt. 23.5.2008		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (EURO)
1	61/0- BALL PEN TIPS OF NICKEL SILVER WIRE NET CONTENT : - 1) NICKEL SILVER WIRE (DIAMETR 1.6MM):8,119,000 KG 2) TUNGSTEN CARBIDE BALL:1,28,262000 NUMBER	128262.000	Thousand in Nos.	22000000.00	550000.00
			TOTAL	22000000.00	550000.00

S.No.	Import Item	QTY.	UOM	CIF (RUPEES)	CIF (US\$)
1	NICKEL SILVER WIRE (DIAMETER 1.6MM)	15000.664	KG	10820000.00	270500.00
2	TUNGSTEN CARBIDE BALL	130827.240	THOUSAND IN Nos.	6673000.00	166825.00
			TOTAL	17493000.00	437325.00

Position:

Decision: Approved.

The committee considered the case as per agenda. Committee noted that SION for Ball pen Tips of Nickel Silver Wire exists at S. No C-1888. Taking cue from SION No C-1888, Committee ratified the Advance Authorisation as under:-

S.No.	Export Items	Qty.	UOM
1	61/0- BALL PEN TIPS OF NICKEL SILVER WIRE NET CONTENT : - 1) NICKEL SILVER WIRE (DIAMETR 1.6MM):8,119.00 KG 2) TUNGSTEN CARBIDE BALL:1,28,262000 NUMBER	128262.000	Thousand in Nos.

S.No.	Import Item	QTY.	UOM
1	RELEVANT NICKEL SILVER WIRE (DIAMETER 1.6MM)	15000.664 (Inclusive of wastage of 85%)	KG
2	TUNGSTEN CARBIDE BALL	130827.240 Inclusive of wastage of 2%)	THOUSAND IN Nos.

Case No. 190 NC-VI Dated 17.7.2008	Party's Name: M/s. Indian Writing Instruments (P) Ltd., Mumbai	Meeting No. & Date 13/09 dt. 17.7.2008	Status
HQ File No. 01/85/50/80/AM09 /DES.VI RLA F.No. 05/24/40/949/AM08	License No. 0510218633 DT. 28.3.2008		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	62/0-HPLC PURITY NOT LESS 98.5%	95.0000	KG	53200000.00	1330000.00
			TOTAL	22000000.00	550000.00

S.No.	Import Item	QTY.	UOM	CIF (RUPEES)	CIF (US\$)
1	CRUDE CAMPTOTHECIN HPLC PURITY NOT LESS THAN 95%	100.000	KG	45100000.00	1100000.00
			TOTAL	45100000.00	1100000.00

Position:
Decision: Deferred

The case was considered by the Committee as per the agenda. It was decided by the Committee to remind C&PC for their comments.

Case No. 191 NC-VI Dated 17.7.2008	Party's Name: M/s. PANAMA PETROCHEM LTD., MUMBAI	Meeting No. & Date 13/09 dt. 17.7.2008	Status
HQ File No. 01/85/50/98/AM09 /DES.VI RLA F.No. 03/95/40/1188/AM08	License No. 0310471312 DT. 15.5.2008		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	62/0-RUBBER PROCESSING OIL (AROMATIC GRADE)	200000.000	KG	6400000.00	160000.00
			TOTAL	6400000.00	160000.00

S.No.	Import Item	QTY.	UOM	CIF (RUPEES)	CIF (US\$)
1	BASE OIL (VISCOSITY AT 40 DEGREE CENTRIGRADE 40 CST MAX)	160000.000	KG	5760000.00	144000.00
			TOTAL	5760000.00	144000.00

Position:

Decision: Deferred

The case was considered by the Committee as per the agenda. It was decided by the Committee to obtain comments from P&NG.

Case No. 192 NC-VI Dated 17.7.2008	Party's Name: M/s. STANES MJF TEAS LTD., COIMBATORE	Meeting No. & Date 13/09 dt. 17.7.2008	Status
HQ File No. 01/85/50/91/AM09 /DES.VI RLA F.No. 32/21/40/6/AM09	License No. 3210037686 DT. 23.4.2008	Defer Dated	

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	67/0-TEA BAGS- TRADITIONAL ENG DELUXE TEA BAG 25 ST.	7500.000	KG	1929465.00	47700.00
2	67/0-TEA BAGS – 100 ST 560 cartons (Traditional English Deluxe Tea)	2800.000	KG	615002.00	15204.00
			Total	2544467.00	62904.00

S.No.	Import Item	QTY.	UOM	CIF (RUPEES)	CIF (US\$)
1	BLACK TEA F/FB 733	10000.000	KG	449956.00	11123.75
			TOTAL	449956.00	11123.75

Position:

Decision: Deferred.

The case was considered by the Committee as per the agenda.

It was decided to obtain comments from Tea Board, Kolkata.

The applicant firm may be asked to furnish the following information:

- (i) Net weight of tea in tea bags meant for export
- (ii) Whether domestic tea is blended with the export product
- (iii) Difference between Deluxe tea and Black tea.

Case will be considered on receipt of comments/information from Tea Board/Firm

Case No. 193 NC-VI Dated 17.7.2008	Party's Name: M/s. GODREJ & BOYCE MFG. CO. LTD., MUMBAI	Meeting No. & Date 13/09 dt. 17.7.2008	Status
HQ File No. 01/85/50/95/AM09 /DES.VI RLA F.No. 03/94/40/155/AM.09	License No. 0310471581 DT. 19.5.2008	Defer Dated	

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	61/0-VERTICAL UPRIGHTS FOR FRAMES-STEEL	360.000	NUMBER	220147.20	5241.60
2	61/0-STD. HORIZONTALS FOR FRAMES-STEEL	1304.000	NUMBER	240549.12	5727.36
3	61/0-TILES-STEEL	2024.000	NUMBER	639959.04	15237.12
4	61/0-TILE FRAME-ALUMINIUM	80.000	NUMBER	44352.00	1056.00
5	61/0-METAL TILE-ALUMINIUM	48.000	NUMBER	20805.12	495.36
6	61/0-TRIMS-ALUMINIUM	784.000	NUMBER	233331.84	5555.52
7	61/0-BRACKETS-STEEL	864.000	NUMBER	63383.04	1509.12
8	61/0-TOP CAPS-MAZAK	500.00	NUMBER	13104.00	312.00
			TOTAL	1475631.36	35134.08

S.No.	Import Item	QTY.	UOM	CIF (RUPEES)	CIF (US\$)
1	CRCA MS STEEL 0.5 TO 3.0 MM OR EQUIVALENT	7173.120	KG	1120000.00	26666.67
2	EXTRUDED ALUMINIUM OR EQUIVALENT	506.080	KG	0.00	0.00
3	MAZAK OR EQUIVALENT	30.000	KG	0.00	0.00
			TOTAL	1120000.00	26666.67

Position:

Decision:Defferred.

The case was considered by the Committee as per agenda. DIPP representative furnished written comments in the meeting.

S.No.	Export Items	Qty.	UOM
1	61/0-VERTICAL UPRIGHTS FOR FRAMES-STEEL	360.000 (Weight 1278 kgs)	NUMBER

2	61/0-STD. HORIZONTALS FOR FRAMES-STEEL	1304.000 (Weight 15063 kgs)	NUMBER
3	61/0-TILES-STEEL	2024.000 (Weight 4473.3 kgs)	NUMBER
4	61/0-TILE FRAME-ALUMINIUM	80.000 (Weight98.4 kgs)	NUMBER
5	61/0-METAL TILE-ALUMINIUM	48.000 (Weight 47kgs)	NUMBER
6	61/0-TRIMS-ALUMINIUM	784.000 (Weight 360.6 kgs)	NUMBER
7	61/0-BRACKETS-STEEL	864.000 (Weight 345.6 kgs)	NUMBER
8	61/0-TOP CAPS-MAZAK	500.00 (Weight 30 kgs)	NUMBER

S.No.	Import Item	QTY.	UOM
1	CRCA MS STEEL 0.5 TO 3.0 MM OR EQUIVALENT	7173.120	KG
2	EXTRUDED ALUMINIUM OR EQUIVALENT	506.080	KG
3	MAZAK OR EQUIVALENT	30.000	KG

Import items 1, 2, & 3 allowed as applied for on net to net basis with the accountability in exports.
Committee decided to seek further inputs regarding wastages being wastage being allowed in this case from DIIPP.

RLA to take consequential action.

Case No. 194 NC-VI Dated 17.7.2008	Party's Name: M/s. ALCHYMARS ICM SM PVT. LTD., Chennai	Meeting No. & Date 13/09 dt. 17.7.2008	Status
HQ File No. 01/85/50/105/AM09 /DES.VI RLA F.No. 04/24/40/20/AM09	License No. 0410096077 dt. 28.5.2008		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	62/0-CLINDAMYCIN HYDROCHLORIDE AN ACTIVE PHARMACEUTICALS INGREDIENT	10000.000	KG	51805000.00	1300000.00
			TOTAL	51805000.00	1300000.00

S.No.	Import Item	QTY.	UOM	CIF (RUPEES)	CIF (US\$)
1	LINCOMYCIN HYDROCHLORIDE RAW MATERIAL	17000.000	BOU	36445450.00	901000.00
			TOTAL	36445450.00	901000.00

Position:

Decision: Transferred

It was decided by the Committee to transfer the case to NC-III as the export item pertains to NC-III.

Case No. 195 NC-VI Dated 17.7.2008	Party's Name: M/s. SIETZ TECHNOLOGIES INDIA PVT. LTD., FARIDABAD	Meeting No. & Date 13/09 dt. 17.7.2008	Status
HQ File No. 01/85/50/106/AM09 /DES.VI RLA F.No. 05/24/40/70/AM09	License No. 0510220508 dt. 13.5.2008		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	61/0-Seat Assy (Two Wheeler)SELLA COMPLETA NRG POWER (EURO 85000)	10000.00	NUMBER	5376250.00	132911.00
			TOTAL	5376250.00	132911.00

S.No.	Import Item	QTY.	UOM	CIF (RUPEES)	CIF (US\$)

1	Rexine PVC Coated (Euro 21630)	5000.000	Meter	819088.00	20249.39
2	PU Chemical Polyol	9000.000	KG	874934.00	21630.00
3	PU chemical Isocynate	3325.000	KG	323600.00	8000.00
4	Beading PVC (Euro 9150)	15250.000	Number	578738.00	14307.49
5	Sealing Tape PU Coated (Euro 2520)	7200.000	Meter	159390.00	3940.42
6	Silicon Spray Silicon Based (Euro 1300)	38.000	KG	82225.00	2032.76
			Total	2837975.00	70160.06

Position:

Decision:Deferred.

Committee decided to refer the case to DIPP for their comments.

Case No. 196 NC-VI Dated 17.7.2008	Party's Name: M/s. Singorte Agro Foods Pvt. Ltd., Pune	Meeting No. & Date 13/09 dt. 17.7.2008	Status
HQ File No. 01/85/162/498/AM08	Modification of SION E-38 for inclusion of Jawar/Bajra & Maize in export product against import of packing material		

The firm has applied for modification in SION E-38 (Food Product)

Position:

Decision : Approved

The committee considered the case as per agenda. It was noted by NC meeting that E-38 is for export of Rice/Wheat/Chicken Biryani/Vegetable Biryani/Vegetable Pulao/Zera Rice with packing material s imported inputs. Request was received from the applicant firm to include Jawar, Maize and Bajra also in E-38 . The matter was referred to Department of Agriculture who have vide their letter No. 13012/02/2008-Trade dated 27.7.2008 supported inclusion of Jawar, Maize and Bajra in E-38.

2. However JDG(TM) had communicated that SION for Maize should not be fixed. Further, Notification No.22 dated 3.7.2008 has been issued prohibiting export of Maize.

3. Keeping the above in view, NC decided to recommend inclusion of Jawar & Bajra in export product in SION E-38 with same import items & quantity(which are packing material). The amended SION will as under:-

E-38	Rice/Wheat/Chicken Biryani / Vegetable Biryani / Vegetable Pulao / Zeera Rice / Jawar/Bajra	1 Kg	1	Canvas/Jute	1.05Kg/Kg weight of relevant packing
			2	LDPE/HDPE/PP Granules	1.10Kg/Kg weight of relevant packing
			3	Printing Ink	2Gms/Sack of minimum 25 Kgs capacity
			4	Art Paper	1.05Kg/Kg content in export packing

Action may be taken on file for issue of Public Notice.

Case No. 197 NC-VI Dated 17.7.2008	Party's Name: M/s. Hindustan Unilever Ltd., Mumbai	Meeting No. & Date 13/09 dt. 17.7.2008	Status
HQ File No. 01/85/50/195/AM05 /DES.VI RLA F.No. 10/81/40/111/AM05	License No. 1010018095 dt. 20/10/2004		Defer Dated

Decision: Deferred.

The request of the Firm is for amendment of import item & quantity of Advance Authorization. Committee noted that ALC in the meeting on 27.10.2005 had fixed the quantity of import item, namely, Whole Shrimp Tiger, as 27004 kgs. This was with reference to Letter No. 10/3/ION/2005/MS-110 dated 24.8.2005 and letter dated 11.4.2005. Committee decided to examine the reasons and background of earlier fixation of import quantity. Case may be examined on file.

Case No. 198 NC-VI Dated 17.7.2008	Party's Name: M/s. SPREGNA INTERNATIONAL LTD., MUMBAI	Meeting No. & Date 13/09 dt. 17.7.2008	Status
HQ File No. 01/85/50/132/AM08 /DES.VI RLA F.No. 31/24/40/297/AM08	License No. 3110031940 DT. 14.12.2007	Defer Dated	

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	90/0-SAFE LOAD DEVICE & POUCHES OF IUD	100000.00	SET	360000.00	9000.00
			TOTAL	360000.00	9000.00

S.No.	Import Item	QTY.	UOM	CIF (RUPEES)	CIF (US\$)
1	POLYPROPYLENE GRANULES (GAMMA RADIATION STABILISED)	250.00	KG	25000.00	625.00
2	POUCHES (MADE OF PAPER COATED LAMINATED WITH POLYESTER/POLYETHELENE POUCHES).	101000.000	NUMBER	240000.00	6000.00
			TOTAL	265000.00	6625.00

Position:

Decision: Deferred.

Committee noted that Firm has separately requested for amendment of SION K-41 pertaining to IUD, which is under consideration in consultation with Deptt of C&PC. It was further noted that import/export items in this case fall under import inputs of SION K-41. Committee decided to obtain comments of C&PC in this case also.

Case No. 199 NC-VI Dated 17.7.2008	Party's Name: M/s. HIMADRI CHEMICALS & INDS. LTD., KOLKATA	Meeting No. & Date 13/09 dt. 17.7.2008	Status
HQ File No. 01/85/50/94/AM09 /DES.VI RLA F.No. 02/24/40/39/AM09	License No. 0210112510 DT. 15.5.2008	Defer Dated	

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	62/0-COAL TAR PITCH (1) SOFTENING POINT: 110-1115DEG. DEN; (2) QUINOLINE INSOLUBLE MATTER (%): 8-16% (3) TOLUENE INSOLUBLE MATTER (%):34% MIN (4) MOISTURE CONTENT (%): 0.5%MAX.	600000.00	KG	15984055.00	400603.00
			TOTAL	15984055.00	400603.00

S.No.	Import Item	QTY.	UOM	CIF (RUPEES)	CIF (US\$)

1	SOFT PITCH (OFF GRADE) : SOFTENING POINT 80-97DEG. CEN; DENSITY AT 20 DEG. CEN, 1.25G.CM3; ASH: 0.40%; WATER :0.50%	990000.00	KG	9823275.00	242550.00
			TOTAL	9823275.00	242550.00

Position:

Decision: Deferred.

It was noted that comments are awaited from P&NG and DC(SSl). Committee decided to remind PNG and D(SSl) to expedite their comments.

Case No. 200 NC-VI Dated 17.7.2008	Party's Name: M/s. Kirby Building Systems India Ltd., Medak	Meeting No. & Date 13/09 dt. 17.7.2008	Status
HQ File No. 01/85/50/99/AM09 /DES.VI RLA F.No. 09/24/40/493/AM08	License No. 0910033320 dt. 11.3.2008		Defer Dated

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	61/0- PRE-FABRICATED STEEL BUILDING 1, 1A,2,3,3A,4 AND 5A & B BUILDING (1) BUILDING 1-1887 MT (2) BUILDING 1A-1339MT (3) BUILDING 2-1865 MT (4) BUILDING 3-773 MT (5) BUILDING 3A-683 (6) BUILDING 4-704 MT (7) BUILDING 5A & B-588 MT Condition:- The import of Components are allowed on net to net basis.	1.000	NUMBER	558316812.00	558316812.00
			TOTAL	558316812.00	558316812.00

S.No.	Import Item	QTY.	UOM	CIF (RUPEES)	CIF (US\$)
1	H T PLATES ASTM A 572 GR. 345	7156.000	MT	218182569.00	5488870.00
2	PRE PAINTED SHEETING COILS ASTM A 792 M, GR. 340/550 AZ 150	951.000	MT	43951221.00	1105691.00
3	PLAIN/BARE GALVALUME ASTM A 792M, GR. 340/550, AZ150	63.000	MT	2453414.00	61721.00
4	ROPE SEALING TAP A PER KIRBY SPEFICATIONS	26900.000	COIL/ ROLL	1460054.00	36731.00
5	SEALANT TUBES AS PER KIRBY SPECIFICATIONS	537.000	NUMBER	67996.00	1706.00
6	SELF DRILLING AND TAPPING SCREWS AND WASHERS 10-14x25MM, 10-16x19MM	897724.000	NUMBER	1257298.00	31630.00
7	SKY LIGHT (FIBRE GLASS POLYESTER PANEL) 1.5x1000x3300mm as per KIRBY SPECIFICATIONS	3554.000	NUMBER	3856326.00	97014.00
8	FCWA WIRE 1.2MM DIA AWS A5- 20/E71T-1	78.716	MT	4266338.00	107329.00
			TOTAL	275495216.00	6930692.00

Position:

Decision:Approved

The case was considered by the Committee as per agenda. DIPP representative furnished written comments in NC meeting. In consultation with Technical representative, Committee ratified Advance Authorisation as follows:-

S.No.	Export Items	Qty.	UOM
1	61/0- PRE-FABRICATED STEEL BUILDING Rotor Blade Production Building-1(a)	1.000	NUMBER

Length: 390Mtrs(C/C)
Width:
66Mtrs (C/C)
Eave Height: 14Mtrs clear
Net Weight:1887MT

Rotor Blade Production Building-1(b)

Length: 390Mtrs(C/C)
Width:
66Mtrs (C/C)
Eave Height: 14Mtrs clear
Net Weight: 1887MT

RB-Raw Material Store-Building-1(a)

Length: 390Mtrs(C/C)
Width:
60Mtrs (C/C)
Eave Height: 9Mtrs clear
Net Weight: 1339MT

WTG Assembly Building-2

Length: 287Mtrs(C/C)
Width:
52Mtrs (C/C)
Eave Height: 15Mtrs clear
Net Weight:1865MT

Hub Assembly & Hub Store Building-3

Length: 175Mtrs(C/C)
Width:
52Mtrs (C/C)
Eave Height: 14Mtrs clear
Net Weight
773MT

WTG Store & Dispatch Building-3A

Length: 175Mtrs(C/C)
Width:
52Mtrs (C/C)
Eave Height: 12Mtrs clear
Net Weight: 683MT

NC Production Building-4

Length: 210Mtrs(C/C)
Width:
60Mtrs (C/C)
Eave Height: 12Mtrs clear
Net Weight
704MT

NC Production & NC Store Building-5a & 5b

Length: 165Mtrs(C/C)
Width:
60Mtrs (C/C)
Eave Height: 12Mtrs clear
Net Weight: 588MT

S.No.	Import Item	QTY.	UOM
1	RELEVANT H T PLATES ASTM A 572 GR. 345 4 mm to 24 mm thick	1.03 kg/Kg content in export product	KG
2	RELEVANT PLAIN/BARE GAL VALUME ASTM A 792 M, GR. 340/550 AZ 150 0.5 mm thick	1.0075 kg/Kg content in export product	KG
3	RELEVANT PRE PAINTED	1.0075 kg/Kg	KG

	SHEETING COILS ASTM A 792 M, GR. 340/550 AZ 150 0.5 mm thick	content in export product	
4	ROPE SEALING TAPE AS PER KIRBY SPEFICIATIONS	26900.000 Weight 17.457MT	ROLL
5	SEALANT TUBES AS PER KIRBY SPECIFICATIONS	537.000 Weight 5.37 MT	NUMBER
6	SELF DRILLING AND TAPPING SCREWS AND WASHERS 10-14x25MM, 10-16x19MM	897724.000 Weight 5.690 MT	NUMBER
7	FCWA WIRE 1.2MM DIA AWS A5- 20/E71T-1	78.716	MT
8	SKY LIGHT (FIBRE GLASS POLYESTER PANEL) 1.5x1000x3300mm as per KIRBY SPECIFICATIONS	3554.000 Weight 32.577 MT	NUMBER

i) Quantity of import item at S.No. 4,5, 6 , 8 & 7 may be allowed on net to net basis.

RLA to take consequential action as per policy/procedure.

Case No. 201 NC-VI Dated 17.7.2008	Party's Name: M/s. INDUSTRIAL FOAMS PVT. LTD., NEW DELHI	Meeting No. & Date 13/09 dt. 17.7.2008	Status
HQ File No. 01/85/50/108/AM09 /DES.VI RLA F.No. 05/24/40/110/AM09	License No. 0510221068 DT. 27.5.2008	Defer Dated	

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	61/0-PRE FABRICATED TELECOM SHELTER; SIZE (4.0Mx3.0Mx2.9M) (INTERNAL), WITH CABLE LADDER PUFF THICKNESS; 80MM	150.000	NUMBER	17700000.00	442500.00
			TOTAL	17700000.00	442500.00

S.No.	Import Item	QTY.	UOM	CIF (RUPEES)	CIF (US\$)
1	PRE-COATED GALVANISED IRON COILS	150.000	MT	8400000.00	210000.00
2	POLYOL	38.000	MT	3192000.00	79800.00
3	MDI (ISOCYNATE)	45.000	MT	4860000.00	121500.00
			TOTAL	16452000.00	411300.00

Position:

Decision: Deferred.

Committee decided that DIPP may be requested to furnish their comments expeditiously.

Case No. 202 NC-VI Dated 17.7.2008	Party's Name: M/s. MTR FOODS LTD., BANGALORE	Meeting No. & Date 13/09 dt. 17.7.2008	Status
HQ File No. 01/85/50/112/AM09 /DES.VI RLA F.No. 07/24/40/163/AM09	License No. 0710058343 DT. 4.7.08	Defer Dated	

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
1	67/0-READY TO EAT FOOD STUFFS- PACKED IN RETORT ALUMINIUM FOILED POUCHES- SIZE 140MM x 180MM +40MM CAPACITY. 300 GMS. FIRL SHALL ACCOUNT FOR 2475000-NOS. OF RELEVANT INPUT AS PACKING MATERIALS TO PACK THE SID RESULTANT PRODUCT.	2475000.000	NUMBER	49500000.00	1159250.60
2	67/0-READY TO EAT FOOD STUFFS- PACKED IN RETORT ALUMINIUM FOILED POUCHES- ZISE 150MM x 194MM CAPACITY. 300GMS. FIRM SHALL ACCOUNT FOR 2475000-NOS. OF RELEVANT INPUT AS PACKING MATERIALS	2475000.000	NUMBER	49500000.00	1159250.60

	TO PACK THE SAID RESULTANT PRODUCT.				
			TOTAL	99000000.00	2318501.20

S.No.	Import Item	QTY.	UOM	CIF (RUPEES)	CIF (US\$)
1	RETROT ALUMINIUM FOILED POUCHES-SIZE: 140MM x 180MM +40MM CAPACITY. 300GMS	2499750.000	NUMBER	6544800.00	151500.00
2	RETORT ALUMINIUM FOILED POUCHES SIZE: 150MM x 194MM CAPACITY. 300GMS.	2499750.000	NUMBER	5563080.00	128775.00
			TOTAL	12107880.00	280275.00

Position:

Decision: Approved

The case was considered by the Committee as per the agenda. NC meeting observed that import item related to packing material. It was decided to allow import inputs on net to net basis with accountability in export product.

RLA to take consequential action.

Case No. 203 NC-VI Dated 17.7.2008	Party's Name: M/s. DR. WILLMAR SCHWABE INDIA PVT. LTD., NOIDA	Meeting No. & Date 13/09 dt. 17.7.2008	Status
HQ File No. 01/85/50/111/AM09 /DES.VI RLA F.No. 05/24/40/236/AM09	License No. 0510223413 DT. 4.7.08	Defer Dated	

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (EURO)
1	62/0-GLOBULI (NON-MEDICATED) SUGAR	82800.000	KG	37437688.80	565524.00
			TOTAL	37437688.80	565524.00

S.No.	Import Item	QTY.	UOM	CIF (RUPEES)	CIF (EURO)
1	BEET SUGAR	91080.000	KG	5015138.04	74685.60
2	PAPER BAG SIXE 840MM L X 360 MM DIA	3477.000	NUMBER	595375.40	8866.35
			TOTAL	5610513.44	83551.95

Position:

Decision: Deferred.

It was observed by the Committee that the hard copy of the application has not been forwarded by the RLA. It was decided to call for hard copy of the application from RLA by e-mail.

Case No. 204 NC-VI Dated 17.7.2008	Party's Name: M/s. LACTOSE (INDIA) LTD., MUMBAI	Meeting No. & Date 13/09 dt. 17.7.2008	Status
HQ File No. 01/85/50/89/AM09 /DES.VI RLA F.No. 03/95/40/285/AM09	License No. 0310476469 DT. 26.6.08	Defer Dated	

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (EURO)
1	62/0-LACTOSE MONOHYDRATE BP/LACTOSE BP/LACTOSE USP/LACTOSE EP	160.000	MT	18128000.00	412000.00
			TOTAL	18128000.00	412000.00

S.No.	Import Item	QTY.	UOM	CIF (RUPEES)	CIF (EURO)
1	EDIBLE LACTOSE/REFINED EDIBLE GRADE LACTOSE/LACTOSE/FINE GRIND LACTOSE EDIBLE GRADE/EX FINE GRIND LACTOSE EDIBLE GRADE	163.200	MT	17772480.00	403920.00
			TOTAL	17772480.00	403920.00

Position:
Decision: Deferred

It was observed by the Committee that the hard copy of the application has not been forwarded by the RLA. It was decided to call for hard copy of the application from RLA by e-mail.

Case No. 205 NC-VI Dated 17.7.2008	Party's Name: M/s. CRI LT., KOLKATA	Meeting No. & Date 13/09 dt. 17.7.2008	Status
HQ File No. 01/85/50/93/AM09 /DES.VI RLA F.No. 02/24/40/323/AM09	License No. 0210111922 DT. 30.4.2008	Defer Dated	

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB (EURO)
1	61/0- BALL PEN TIPS. MADE OF NICKEL SILVER WIRE (1.60MM DIA) -QUANTITY- 213800000 NOS. SION FIXED BY DGFT, NEW DELHI VIDE F.No. 01/80/50/220/AM06/DES.I	213800.000	THOUSAND IN NOS.	50927160.00	1282800.00
				50927160.00	1282800.00

S.No.	Import Item	QTY.	UOM	CIF (RUPEES)	CIF (EURO)
1	NICKEL SILVER WIRE 1.60 MM DIA	25.000	MT	17022000.00	428750.00
2	TUNGSTEN CARBIDE BALLS. VARIOUS DIA. QUANTITY-215938000 NOS.	215938.000	THOUSAND IN NOS.	12859000.00	323907.00
			TOTAL	29881000.00	752657.00

Position:

Decision: Deferred

It was observed by the Committee that the hard copy of the application has not been forwarded by the RLA. It was decided to call for hard copy of the application from RLA by e-mail.

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